COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 749 OF 2017 IN APEEAL No. 292 OF 2017 & IA NO. 754 of 2017

Dated: 19th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

M/s. Hindalco Industries Limited Vs.			 Appellant(s)
Uttar Pradesh Power Corporation	Ltd.	& Ors.	 Respondent(s)
Counsel for the Appellant(s)		Mr. Sanjay Sen, Sr. A Mr.Syed Shahid Husa	Rizvi

<u>ORDER</u>

IA No. 749 of 2017 (Appl. for Urgent Listing)

We have heard learned counsel for the appellant. In view of the urgency pleaded, list the appeal and interim application on 25.09.2017.

Application is disposed of.

APEEAL No. 292 OF 2017

Issue notice on the appeal as well as on the I.A. No. 754 of 2017 to the Respondents returnable on 25.09.2017. Dasti, in addition, is permitted.

List the matter on 25.09.2017.

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt